

HIGH COURT OF SIKKIM
G A N G T O K

No.: 44/HCS

Dated. 25/09/2019

N O T I F I C A T I O N

In supersession of the previous Notification No.15/HCS dated 31.05.2017, Hon'ble the Chief Justice has been pleased to re-constitute Sikkim High Court Committee for Sensitization of Family Court Matters at Sl. No. 11 as under:

- | | | |
|--|---|-------------|
| 1. Hon'ble Mrs. Justice Meenakshi Madan Rai,
Judge, High Court of Sikkim. | - | Chairperson |
| 2. The Registrar,
High Court of Sikkim, Gangtok. | - | Member |

By Order,

Sd/-
REGISTRAR GENERAL

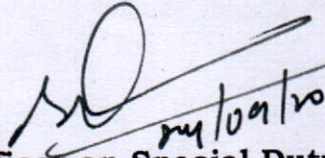
Memo No.: V (202) Confdl./HCS/ 8621-52

Dated.: 25-9-19

Copy to:

1. The Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Chief Secretary, Government of Sikkim, Gangtok.
7. The Additional Chief Secretary, Home Department, Government of Sikkim, Gangtok.
8. The District & Sessions Judge (West) at Gyalshing and Judge, Family Court (West).
9. The District & Sessions Judge (East) at Gangtok and Judge, Family Court (East).
10. The District & Sessions Judge (North) at Mangan & District & Sessions Judge (Spl. Div-I) I/C at Gangtok and Judge, Family Court (North).
11. The District & Sessions Judge (South) at Namchi and Judge, Family Court (South).
12. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
13. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
14. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok & District & Sessions Judge (Spl. Div.-II) I/C at Gangtok.
15. The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
16. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum- Civil Judge (North) I/C at Mangan.
17. The Officer on Special Duty, High Court of Sikkim, Gangtok.
18. The Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & Chief Judicial Magistrate-cum-Civil Judge (West) I/C at Gyalshing.

19. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Division East Sikkim (I/C).
20. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (I/C), South Sikkim.
21. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West Sikkim & Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim(I/C).
22. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
24. The Civil Judge-cum-Judicial Magistrate (North) at Mangan & Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division(I/C), North Sikkim.
25. The Computer Cell, High Court of Sikkim, Gangtok.
26. All Section In-Charge, High Court of Sikkim, Gangtok.
27. Notice Board.
28. Guard file and
29. File.


24/09/2019
Officer on Special Duty